

attached to all Indian Missions in South East Asia and the Far East. A scheme for the expansion and reorganization of some of these libraries is under consideration. Except for Peking, all these missions have Commercial Sections which can supply information on important matters relating to Indian trade and commerce.

EXPORT OF COTTON PIECE GOODS TO TIBET

1460-G. Shrimati Tarkeshwari Sinha: (a) Will the Minister of Commerce and Industry be pleased to state whether Government have decided to issue licences for the export of cotton piece goods to Tibet with a validity period of one year?

(b) Is there any quota fixed for the export?

(c) If so, what will be the amount?

The Minister of Commerce (Shri Karmarkar): (a) Yes.

(b) and (c). Licensing is not done according to a quota basis.

NANDI KONDA DAM.

1460-H. Shri Nanadas: (a) Will the Minister of Planning be pleased to state whether the Madras and the Hyderabad Governments have submitted a joint note in regard to the cost of the Nandi Konda Dam?

(b) If so, what are the estimated cost and the measurements of the Dam?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

YOUTH CAMPS

1460-I. Shri T. S. A. Chettiar: Will the Minister of Planning be pleased to state:

(a) whether any proposals, asking for aid for running youth camps, has been received by the Government of India;

(b) whether these applications can be made direct or only through State Governments;

(c) whether any institution has been given aid under this head; and

(d) if so, the names of such institutions?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (d). The scheme for youth camps is being worked out at present. No proposals have been received so far.

GRANT-IN-AID TO INSTITUTIONS CONDUCTING SOCIAL WORK

1460-J. Shri T. S. A. Chettiar: Will the Minister of Planning be pleased to state:

(a) whether any applications for aid have been received as contemplated under the Head 'Grant-in-aid to Institutions conducting social work';

(b) if so, whether any aid has been given;

(c) whether these applications are received direct or through the State Governments; and

(d) the basis on which these grants are distributed?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Yes, in one instance an *ad hoc* grant has been given.

(c) Direct.

(d) It is for the Central Social Welfare Board to lay down the basis on which these grants are to be distributed.

IMPORT DUTY ON "REAL PEARLS UNSET"

1460-K. Shrimati Jayashri: Will the Minister of Commerce and Industry be pleased to state:

(a) the income from the import duty of 20 per cent. imposed on "Real Pearls Unset";

(b) whether India exports real oriental pearls; and

(c) whether raw emeralds are allowed to be imported duty free?

The Minister of Commerce (Shri Karmarkar): (a) It is too early to assess income from the import duty.

(b) Yes, Sir.

(c) Yes, Sir.

HAJ PILGRIMAGE

1460-L. Shri H. N. Mukerjee: Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to representations from Indian nationals who are intending Haj pilgrimage, requesting that Calcutta port be re-opened for their embarkation en route to Jeddah;

(b) whether Government are aware that Indian nationals making the said pilgrimage from Assam, West Bengal and Bihar, are sufficiently numerous for such voyage to be arranged for from Calcutta Port;